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**IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR**

**BEFORE
HON'BLE SHRI JUSTICE AVANINDRA KUMAR SINGH**

ON THE 18th OF MARCH, 2024

MISC. APPEAL No. 469 of 2024

BETWEEN:-

**SHRI RAMANAND ASHRAM PUBLIC TRUST, LALGHATI
GUFA MANDIR BHOPAL THROUGH ITS CHAIRMAN
SHRI MAHANT RAMPRAVESH DAS PUPIL SHRI
MAHANT TRIVENIDAS JI MAHARAJ AGED ABOUT 57
YEARS BHOPAL (MADHYA PRADESH)**

.....APPELLANT

(BY SHRI DHARMENDRA PATEL - ADVOCATE)

AND

- 1. GENERAL PUBLIC**
- 2. AJAY SHRIVASTAVA S/O LATE SHRI
MADANMOHAN SHRIVASTAVA, AGED ABOUT 40
YEARS, R/O DWARKAPURI KOTRA SULTANABAD
BHOPAL (MADHYA PRADESH)**
- 3. SMT MAMTA VERMA W/O SHRI BHANUPRATAP
VERMA, AGED ABOUT 35 YEARS, R/O C-62
SONAGIRI BHOPAL (MADHYA PRADESH)**
- 4. SMT VIDHYA SHRIVASTAVA W/O LATE SHRI
MADANMOHAN SHRIVASTAVA, AGED ABOUT 32
YEARS, R/O FLAT NO 602 BUILDING NO 69
KANDIWALI MUMBAI (MAHARASHTRA)**
- 5. SMT VANDANA KHARE W/O SHASHIKANT
KHARE, AGED ABOUT 33 YEARS, R/O HIG 2/4
GEETANJALI COMPLEX BHOPAL (MADHYA
PRADESH)**
- 6. SATISH KUMAR SHRIVASTAVA S/O LATE SHRI
MADANMOHAN SHRIVASTAVA R/O 339 KALPANA
NAGAR NEAR JAIN MANDIR RAISEN ROAD
BHOPAL (MADHYA PRADESH)**

(NONE FOR THE RESPONDENTS.)

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This appeal coming on for admission this day, the court passed the following:

ORDER

At the outset, learned counsel for the appellants wants to withdraw this Miscellaneous Appeal with the liberty to assail the Probate granted in favour of the opposite party in appropriate legal proceedings.

Permission is granted.

This Appeal is dismissed as withdrawn with the aforesaid liberty.

(AVANINDRA KUMAR SINGH)
JUDGE

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